

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.11.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4503 of 2022 in Comp. App (AT) No. __ of 2022	(DR.) Nilufar Rahman Vs. Rahman Properties Ltd. & Ors.	Aatrayi Das
2.	I.A. No. 4525 of 2022 in I.A. No. __ of 2022 in Comp. App (AT) (Ins) No. 1127 of 2022	Vikas Gupta & Anr. Vs. Mahamay Building Solution Pvt. Ltd. Through its Interim Resolution Professional & Anr.	Ranjeet Pandey
3.	I.A. No. 4524 of 2022 in I.A. No. __ of 2022 in Comp. App (AT) (Ins) No. 629 of 2022	Greater Noida Industrial Development Authority Vs. Earth Infrastructure Ltd. Through Resolution Professional and Anr.	Shubhangini Yadav

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